216

- (b) if so, whether any meeting of tha UNCTED was called recently;
- (c) if so, the subjects discussed;
- (d) to what extent, it will benefit India and developing nations?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) to (d) International Development Decade Strategy (IDS) for the Third U. N. Development Decade, provides for review and appraisal of the IDS. A meeting of a high Level Inter-Governmental Group of Officials on the review and Appraisal of the IDS, at the sectoral level relating to UNCTED. was held from the 30th January to the 10th February, 1984. At the meeting the developing countries put forward specific proposals for adjusting the policy measures to ensure timely and effective implementation of the JDS. The negotiations remained inconclusive and are expected to be continued during the Thirteenth Special Session of the Trade and Development Board. To the extent appropriate measures are taken and goals and objectives of IDS are fulfilled, all developing countries including India would benefit.

सेंट्रल प्राडिनेस डिपों, छिप्रोकी, इलाहाबाद में धनसुचित जाति/धनसुचित जनजाति के उम्मीदवारों के रूप में फर्जी व्यक्तियों की नियुक्ति

4574. भी दया राम शास्य : क्या रक्षा मंत्री यह बताने की कुपा करेंगे कि:

- (क) क्या मप्रैल, 1979 में सेंट्ल आडिनेंस डिपों, छिप्रोकी, इलाहाबाद में धनुस्चित जाति भीर भनुस्चित जनजाति के लिए रिक्त । पदा पर भर्ती की गई थी;
- (स) यदि हां, तो अनुस्चित जाति म्रीर प्रनुम्।चतः जनजाति के झास्त्रविक्र

चम्मीदवारों की मर्ती किए जाने के बजाए, इन जातियों के फर्जी व्यक्तियों की नियुक्ति की गई थी:

- (ग) क्या कुछ जाली प्रमाग्गपत्र भी पकडे गए हैं भीर यदिहां, तो जिला मजिस्ट्रेट, इलाहाबाद द्वारा कितने प्रशाम पत्रों को जाली घोषित किया गया है; भीर
- (घ) इन मामले में सरकार द्वारा क्या क। यंवाही की गई है श्रीर यदि कोई कार्य-वाही नहीं की गई है तो उसके क्या कारण **ह** ?

रक्षा मंत्रालय में राज्य मन्त्री (श्री के. पी. सिंह देव): (क) से (घ) सूचना इकठ्ठी की जा रही है ग्रीर यथासमय सदन के पटल पर रख दी जाएगी।

Deceine in Share of Agricultural Exports

4575. SHRI MADHAVRAO SCINDIA: Will the Minister of COM-MERCE be pleased to state:

- (a) whether it is a fact that the share of agticultural exports in India's total exports, as well as in world agricultural exports in 1982-83, declined from that of 1968-69.
- (b) if so, the details regarding the extent of decline; and
- (c) the steps taken by Government to upgrade these exports?

THE MINISTER OF STATE THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) and (b) As illustrated below, our aggregate exports as well as agricultural exports have increased considerably, in absolute terms, though their percentage has declined:

(Rs. crores)

| | | | · |
|---------|-----------------------------|-----------------------------------|----------------------------------------------------------------------|
| Year | India's total exports | India's agricul- tural exports | Percentage of agricul- tural exports to total exports |
| 1968-69 | 1358 | 445 | 32.8% |
| 1982-83 | 8834 | 2325 | 26 30% |
| | | | |

"Our share in the world agricultural exports was less than 1% in 1973. It rose to 1.3% in 1975 but declined to just under 1% in recent years.

(c) An exercice has been undertaken by Government with a view to evolving a suitable package of incentives and assistance to boost export of agricultural and agro-based products. It is proposed to identify a list of selected commodities or products which will be given special attention.

Excise Duty Collection

4576. SHRI MADHAVRAO SCINDIA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that excise duty collections during 1983-84 are likely to fall far short of the targets contemplated in this regard;
- (b) if so, the total excise duty collections till the end of December, 1983 and the estimate of total collections during that wear and how far it is likely to fall short of the target; and
- (c) the total accumulated arrears of excise collections as on March, 1983 and December, 1983 and the main reasons for such accumulation of arrears?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M KRISHNA): (a) and (b) Excise duty collections during 1983-84 are not likely to fall far short of the budget estimates.

(c) The information is being collected and will be laid on the Table ρf the House.

Shortfall in Customs Collection

4577. SHRI MADHAVRAO SCINDIA: Will the Minister of FINANCE be pleased to state:

- (a) whether looking to the customs collections for the first seven months i.e. April to October, 1983, the actual collections during this financial year are likely to fall too short of the target for the second year;
- (b) if so, the estimated extent of shortfall; and
 - (c) the main reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA): (a) The actual collections of Net Customs Revenue for the financial year 1982-83 were Rs. 5045.18 crores as against the Budget Estimate of Rs. 4996.60. There was therefore no shortfall.

On the basis of the collections of Net Customs Revenue during April to October, 1983, the actual collections in 1983-84 are not likely to fall too short of the target.

(b) and (c) Do not arise.

More Channelising Agencies to Promote Export of Agricultural and Products

4578. SHRI MADHAVRAO SCINDIA: Will the Minister of COMMERCE be pleased to state:

- (a) whether more channelising agencies on the pattern of State Trading Corporation are proposed to be set up to promote export of various agricultural and other food products, including marine products;
- (b) if so, the details of the proposal; and